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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 281/2017

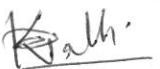
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Mahendra Prasad Mandal
V/s.
Shree Commercial Interiors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

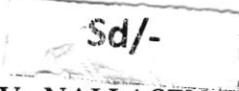
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Lokendra Singh for Respondent 3.	Advocate	
2.	Satyajit Mishra For R-2	FCs	

CSN No. F-5759

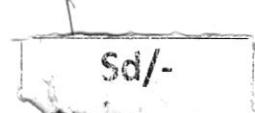
ORDER

CP No.281/241/NCLT/MB/MAH/2007

On the ground that settlement talks are in progress, at request of the Petitioner
Counsel, list this matter on 9.2.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)